GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA UNSTARRED QUESTION NO.2255 TO BE ANSWERED ON 10.03.2016

RISK TO COAL AND GAS POWER PROJECTS

2255. SHRI T. RADHAKRISHNAN:

DR. HEENA VIJAYKUMAR GAVIT: SHRI SATAV RAJEEV: SHRI DHANANJAY MAHADIK:

Will the Minister of POWER be pleased to state:

- (a) whether ASSOCHAM-Crisil has reported that nearly 36,000 MW of coal based and 10,000 MW of gas based power projects are at high risk in the country;
- (b) if so, the details thereof project-wise and reasons therefor along with the reaction of the Government thereto;
- (c) whether the Government proposes to bring such projects under the 5/25 scheme;
- (d) if so, the benefits these projects are likely to get from this scheme; and
- (e) the corrective steps taken/being taken by the Government to overcome this problem?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY

(SHRI PIYUSH GOYAL)

- (a) & (b): The ASSOCHAM Crisil report has not been examined in this Ministry.
- (c) & (d): RBI have brought in the 5/25 scheme for infrastructure projects in July 2014. The scheme is expected to ensure long term viability of infrastructure/core industries sector projects by smoothening the cash flow stress in initial years.
- (e): The following are the major initiatives offered by the Government for improving the financial position of the power sector:
 - Government of India has sanctioned a scheme for supply of imported spot Regasified Liquefied Natural Gas (RLNG) in 2015-16 and 2016-17 for the stranded gas based power plants as well as for plants receiving domestic gas. The scheme provides for financial support from PSDF (Power System Development Fund).

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- After the cancellation of 204 coal blocks by Hon'ble Supreme Court, Government of India had promulgated an Ordinance, i.e., Coal Mines Special Provisions Ordinance, 2014 now replaced by an Act. Government ensured reallocation of 47 blocks to power sector supporting capacity of about 50,000 MW through auction/allotment till date.
- Ministry of Coal has earmarked a separate quantity for power sector within eauction quantity to make coal available for those power plants which are
 stressed or in short supply of coal for the reason they do not have coal block
 or linkage or do not have long term Power Purchase Agreements (PPAs). Eauction has already been conducted separately for PPA holders (long and
 medium term) by offering a quantity of 5 MT and offering a quantity of 5 MT
 for others.
- Ministry of Power has launched a scheme UDAY (Ujwal Discom Assurance Yojana) on 20.11.2015, for Operational and Financial turnaround of Power Distribution Companies.
